NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.60/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

M/s. Tagar Drediging & Marine Engg. Pvt. Ltd.

V/s.

Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Dr. Deepti Advisete
Fresp.

2. Mr. Sheha
Shinde

DESIGNATION

SIGNATURE

Advisete
Fresp.

Adv. for the Selinae

Strinde

COMMON ORDER

T.C.P. No. 60/397-398/CLB/MB/MAH/2009 T.C.P. No. 64/397-398/CLB/MB/MAH/2009

- 1. Ld. Representatives of rival sides are present. From the side of the Petitioner the Ld. Counsel is seeking time to argue the matter. Time is granted.
- CP No. 60 of 2009, CP No. 64 of 2009 along with CA No. 265 of 2012 and
 CA No. 34 of 2015 shall be heard together.
- 3. Matter is adjourned to 15.02.2017. Date is duly communicated to both the sides.

Sd/-M. K. SHRAWAT Member (Judicial)

Dated: 10th January, 2017.